

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.4507 /2013

This the 4th day of September, 2015

**Hon'ble Shri A.K. Bhardwaj, Member (J)
Hon'ble Shri K.N. Shrivastava, Member(A)**

Ms. Prem Kundra, Prem Kundra
W/o Late Sh. Suraj Singh
R/o B-5/195, Safdarjung Enclave,
New Delhi-110029. Applicant

(By Advocate: Shri S.D. Raturi)

Versus

1. Govt. of NCT of Delhi
Through its
Chief Secretary
Delhi Secretariat
I.P. Estate, New Delhi-110001.
2. Principal Secretary
Directorate of Training & Technical Education
Muni Maya Marg, Pitam Pura, Delhi-110088
3. The Director
Directorate of Training & Technical
Education C- Block, Ist Floor,
Vikas Bhawan, New Delhi-110002
4. The Principal
Arya Bhat Polytechnic
G.T. Karnal Road, Delhi
5. The Chairman
U.P.S.C. Dholpur House,
Shahajan Road, New Delhi. Respondents

(By Advocate: Shri Ravinder Aggarwal ,Ms.Sumedha Sharma)

ORDER (ORAL)

By Hon'ble Shri A.K. Bhardwaj, Member (J):

Learned counsels for the parties are ad idem that respondents nos. 1 to 4 should sent fresh proposal to respondent no. 5 for consideration of the applicant for promotion/upgradation to the post of lecturer (Architecture) for each year from 2001 to 2010 in terms of the provisions of notification no.F.11/536/1986/TE/AD/1089/3545 dated 10.07.2008 within two weeks thereafter. Ordered accordingly.

No costs.

(K.N. Shrivastava)
Member (A)

(A.K. Bhardwaj)
Member (J)

/Bhupen/